

Calcutta High Court (Appellate Side)

Scrutiny List From 05-08-2021 To 05-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1400/2021	HARBILASH PAIK AND ORS	PRIYABRATA SAHA	26-08-2021	XEROX ORDER COPY IS NOT ATTACHED AFTER PRESENTATION FORM
2	CPAN	572/2021	MADHUSUDAN DATTA AND ORS	ARPAN GUHA	26-08-2021	1.LIST OF DATES , SYNOPSIS AND XEROX ORDER COPY ARE NOT ATTACHED AFTER PRESENTATION FORM .2.WPA NO 5377 OF 2021 PETITIONERS AND RESPONDENTS NAME ARE MISSING
3	CRA	244/2021	CHARAN HEMBRAM	APALAK BASU	26-08-2021	1. PIN CODE NO. OF PETITIONER IS NOT PROVIDED. 2. FILED IN TIME /OUT OF TIME - DECLARATION IS NOT GIVEN AT THE BACK PAGE OF THE PETITION.
4	CRM	5227/2021	MASKANDE PATHAK AND ORS	PRIYANKA BHOWMICK	26-08-2021	01.IN JAIL IS NOT MENTIONED AT THE ADDRESSING OF THE PETITIONERS
5	CRM	5228/2021	SISIR BISWAS ALIAS SISIR KUMAR BISWAS	Apan Saha	26-08-2021	1.WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE(ACTING) 2. NOTARY SEAL IS MISSING ON THE PETITIONER ID CARD
6	CRM	5236/2021	SYED SERAJUL ISLAM AND ORS.	BHASKAR HUTAIT	26-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING). 2. SIGNATURE OF NOTARY COMMISSIONER IS ABSENT IN AFFIDAVIT PAGE.
7	CRM	5278/2021	JUMMAN MALLIK@JUMMAN SK	SYED ALI AZAD	26-08-2021	R I STAMP IS MISSING ON AFFIDAVIT PAGE
8	CRR	1577/2021	SANJAY JAIN AND ORS	SUMAN MAJUMDER	26-08-2021	1)WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING) AT THE THIRD PAGE OF THE PETITION .
9	CRR	1578/2021	SANJAY JAIN AND ORS	SUMAN MAJUMDER	26-08-2021	1) WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING) AT THE THIRD PAGE OF THE PETITION.
10	CRR	1581/2021	FIROZ AHMED	ABHISHEK DUTTA	26-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
11	CRR	1597/2021	SAMARESH PAL	SWAGATA POWALI	26-08-2021	01. COPY OF INPUGNED ORDER DATED 11.01.2019 IS MISSING. 02. SYNOPSIS AND SHORT LIST OF DATES ARE MISSING. 03. COPY OF THE ORDERS OF THE LOWER COURT CASE IS MISSING.
12	CRR	1598/2021	PRASENJIT SAHA	ANIKET MITRA	26-08-2021	01. PIN CODE NUMBER OF PETITIONER IS NOT MENTIONED.
13	FMAT	467/2021	UMA AICH AND ANR	CHITRA BHANU GUPTA	26-08-2021	1. SIGNATURE OF ADVOCATE IS ABSENT IN FORM-A PRESENTATION FORM
14	WPA	12460/2021	URMILA TIWARI	DIPANJAN SINHA ROY	26-08-2021	01. SYNOPSIS AND SHORT LIST OF DATES ARE EXCEEDED TWO PAGES LIMIT.
15	WPA	12471/2021	DEBAJYOTI JOARDAR	HIMANGSHU	26-08-2021	1.PIN CODE NO. OF THE RESPONDENT NO 7 IS NOT PROVIDED.

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				GHOSH		
16	WPA	12472/2021	TANAY KUMAR DAS	KAMAL KANTA KAR	26-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
17	WPA	12543/2021	MING SHENG XUAN LTD COMPANY	SUDESHNA MAZUMDER	26-08-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
18	WPA	12551/2021	KUBIR DAS	DIPAYAN KUNDU	26-08-2021	1. IN FORM-A PRESENTATION FORM, HONBLE JUDGES NAME IS NOT MATCHING AS PER DETERMINATION.
19	WPA	12555/2021	SOUVIK ROY	Jeenia Rudra	26-08-2021	1. SHORT LIST OF DATES AND SYNOPSIS IS NOT ATTACHED WITH THE PETITION
20	WPA	12560/2021	SHIW NARAYAN SHAW	ABIR LAL CHAKRABORTY	26-08-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
21	WPA	12564/2021	SAMIR KUMAR DE	SK. SALIM	26-08-2021	1. ADVOCATE WELFARE LOGO NOT PROVIDED AT VAKALATNAMA
22	WP.CT	55/2021	KUNDAL MOHAN GOSWAMI AND ANR	SANJUKTA BASU MALLICK	26-08-2021	1) REFERENCE NO 01 OF 2001 AT THE FIRST PAGE OF THE PETITION DOES NOT TALLY WITH THAT OF CERTIFIED COPY OF THE ORDER . 2) UNNECESSARY RECITAL BEFORE THE CAUSE TITLE.

Printed On 05-08-2021